

department are giving contract of transformers to their relations due to which inferior transformers are being supplied. This should be inquired into that they made it of good quality. Govt. officers, the factories, are pilfering the power at large scale. If it could be checked, the farmers may get regular power supply. I would like to say through you that Government should check the pilfering of power so that power could be supplied regularly in the villages.

[English]

DR. B.N. REDDY (Miryalguda) : I would like to draw the attention of the Government, particularly that of the Home Minister, to the pending cases of Hyderabad, Telangana freedom fighters. For a long time thousands of cases have not been cleared. These are the people who are genuine freedom fighters, who are responsible for the independence of this country. But they are being neglected. Even the courts have given clearance and asked the Government to clear these cases. About two thousand cases are still pending and even though some of them are already sanctioned, still the Government is not paying them scholarship, pension, etc., which are supposed to be given to them.

I would therefore request you to direct the Government to immediately decide the cases of these freedom fighters and do the needful.

[Translation]

PROF. OM PAL SINGH 'NIDAR' (Jalesar) : Mr. Chairman Sir, I would like to draw the attention of the Govt. towards the Delhi Airport Authority of India under which there is a workshop of construction and Development unit whose 150 officers and employees are waiting for promotion since last three years. Unfortunately, the Chairman of Delhi Airport Authority... (Interruptions)

MR. CHAIRMAN : You have given your notice about SAIL but you are talking about Airport Authority.

PROF. OM PAL SINGH 'NIDAR' : This is same which I am talking... (Interruptions)

MR. CHAIRMAN : You are raising the matter of promotion of the officers. You should write a letter for that.

PROF. OM PAL SINGH 'NIDAR' : This matter has to be raised because three years have passed. The Chairman and Director have withhold the promotion of the staff because his close one is not qualified.

MR. CHAIRMAN : The matter of promotion etc. can not be raised here. You should raised this matter by another mean... (Interruptions)

PROF. OM PAL SINGH 'NIDAR' : It is the not the matter of a particular State, District, and a village... (Interruptions)

MR. CHAIRMAN : It's all right. You write a letter... (Interruptions)

SHRI VIJAY GOEL (Sadar-Delhi) : Mr. Chairman, Sir, I would like to draw the attention of the Government towards a very important subject. The existence of the paper Mills in the public and private sector is in danger. Many mills have been closed and many others are on the verge of closure. The reason is the large scale import of newsprint. I am not against the import of newsprint. But if newsprint will be imported at cheaper rates. Our local paper mills will be ruined. During April 1996 to September 1996, 2.25 lakh tonne paper was imported and not only the newsprint was imported but on the pretext of this many other types or papers are also being imported, as a result of this the existence of our local paper mills is bleak. The Govt. should encourage those indigeneous mills by allowing concessions like excise duty etc. which have increased their production many times during the last two years so that they may provide the more and more newsprint in their country.

This relates to demand and supply. If newsprint is available in abundance in our country then why more and more foreign exchange is being wasted on the import to the newsprint. I would like to submit that even Germany and countries of European Community centre allow import according to their demand and supply.

So, atleast, I am drawing the attention of the Government towards the two points. Whatever import of the newsprint is being made it should be only for the actual user. There was this policy in the country upto April 1995 that only actual user should be allowed to import. If newsprint is imported for the trading purpose, the condition of the paper mills will be worsened. There is too much news stock in paper mills today. The Public Undertakings like H.P.C., Tamilnadu or Mysore Paper mill, are also facing difficulties and there mills are on the verge of closure I want to bring to the notice of the Govt. these facts.

[English]

SHRI P. KODANDA RAMAIAH : Mr. Chairman, Sir, on the 16th December, there was a report in *The Indian Express* on the front page, which said that a senior officer of the Intelligence Bureau was asked to quit service, was asked to put in his papers. The reasons given for forcing him to put in his papers were that he was seen hobnobbing with the personnel of some other foreign Mission and that his *bona fides* as regards counter-intelligence were suspect.

The officer belongs to the 1964 batch of IPS and he is rated very high in the Government service. His name has been empanelled for being appointed as an